NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/148/ (IB)/2017

NAME OF THE PETITIONER(S)

: POONAM ENTERPRISES

NAME OF THE RESPONDENT(S)

: SESHASAYEE PAPER & BOARD LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. T'K'Bhaskal Vikeann PJan

Coursel for Responder

ORDER

The matter is called. No representation on behalf of the petitioner. At this juncture, Shri T K Bhaskar appeared on behalf of the respondents. He submitted that he has moved a proposal for settlement. In view of this, the Registry is directed to issue notice to the counsel for petitioner on record. The proposal submitted by the counsel for respondents is without prejudice to the contentions and claims of the respective parties. Counsel for respondents undertakes to inform the counsel for petitioner. Put up on <u>08.06.2017 at 2.30 P.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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